

HIGH COURT OF CHHATTISGARH AT BILASPUR

ORDER

No. 50/Comp./2016

Bilaspur, dated 24 December, 2016

In the matter of departmental enquiry arising out of the conduct of Shri Ashwani Kumar Chaturvedi, the then III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur, presently placed under suspension with headquarter at Raipur, while dealing with the Criminal Complaint Case filed by Smt. Pratibha Gwal W/o Shri Prabhakar Gwal against Shri Amit Dubey & others, after considering the enquiry report dated 13/09/2016 submitted by the Enquiry Officer, Hon'ble the High Court of Chhattisgarh as Disciplinary Authority has been pleased to defer the matter till decision of the writ petition.

The High Court of Chhattisgarh is further pleased to revoke the suspension order No. 12/Comp./2016 dated 07/04/2016 passed against Shri Ashwani Kumar Chaturvedi, the then III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur, presently placed under suspension with headquarter at Raipur. His posting order will be issued separately.

BY ORDER OF THE HIGH COURT

Sd/-
(Deepak Kumar Tiwari)
Registrar (I & E)

Endt. No. 10300/Comp./2016

Bilaspur, dated 24 December, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

Handwritten signature and date:
24/12/2016

11. Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
12. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
13. Steno to Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
14. Steno to Registrar (I & E)/Incharge (S & A) Cell, High Court of Chhattisgarh, Bilaspur for information.
15. Steno to Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
16. P.A. to C.P.C. E-Committee, High Court of Chhattisgarh, Bilaspur for information.
17. Director, CSJA, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur, Raipur (Chhattisgarh) for information and necessary action.
19. Shri Ashwani Kumar Chaturvedi, the then III Civil Judge Class-I and Additional Chief Judicial Magistrate, Raipur, presently placed under suspension with headquarter at Raipur for information and compliance.
20. District and Session Judge, Raipur for information and necessary action.
21. District and Sessions Judge, Balod/ Baloda Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Dakshin Bastar at Dantewara/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar Kanker/ Koriya at Baikunthpur/ Janjgir-Champa for information.
22. P.A. to Additional Registrar (Judicial/ Administration/ D.E. & E/ Checker/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
24. Deputy Registrar (Judicial/Works/Vigilance/D.E./Est.), High Court of Chhattisgarh, Bilaspur for information.
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action.
26. Assistant Registrar (Budget/ Confidential), High Court of Chhattisgarh, Bilaspur for information and necessary action.
27. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
28. Section Officer/Incharge/ Accounts/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. Accountant General, Zero Point, Baloda Bazar Road, Raipur for information.
30. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(Deepak Kumar Tiwari)
Registrar (I & E)